

RESUME OF WORK DONE BY LOK SABHA

(SIXTH LOK SABHA—THIRD SESSION)

(14th November to 23rd December, 1977)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1978.

P R E F A C E

This publication contains a brief resume¹ of work done by Lok Sabha during the Third Session of Sixth Lok Sabha, 1977.

NEW DELHI;
January 25, 1978.

AVTAR SINGH RIKHY,
Secretary.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. ADJOURNMENT MOTIONS—	
(i) Consent withheld	2
(ii) Admitted and discussed	2
3. BILLS—	
(i) Government Bills	3
(ii) Private Members' Bills	9
4. CALLING ATTENTION STATEMENTS	16
5. DIVISIONS	18
6. FINANCIAL BUSINESS—	
General Budget	18
7. LEAVE OF ABSENCE	18
8. MOTIONS UNDER RULES 191 AND 342	20
9. OATH OR AFFIRMATION	22
10. OBITUARY REFERENCES	22
11. PANEL OF CHAIRMEN	22
12. PAPERS LAID ON THE TABLE	23
13. PERSONAL EXPLANATIONS UNDER RULE 357	23
14. PETITIONS	23
15. PRIVILEGE MATTERS	24
16. QUESTIONS—	
(i) Starred	27
(ii) Unstarred	27
(iii) Short Notice	27
(iv) Half-an-hour discussions arising out of answers to questions	28
17. RESIGNATIONS BY MEMBERS	29
18. RESOLUTIONS—	
(i) Government Resolution	30
(ii) Statutory Resolutions	30

	PAGE
(iii) Resolutions proposed by the Speaker	31
(iv) Private Members' Resolutions	32
19. SHORT DURATION DISCUSSIONS (RULE 193)	33
20. SPEAKER—	
Announcements	34
21. STATEMENTS BY MINISTERS—	
(i) <i>Suo moto</i> statements made/laid under Rule 372	34
(ii) Statement under Direction 115	36
(iii) Matters under Rule 377	37
22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	43

**RESUME' OF WORK DONE BY LOK SABHA DURING THE THIRD SESSION
OF SIXTH LOK SABHA—NOVEMBER-DECEMBER, 1977.**

1. DURATION OF SESSION

Date of commencement	.	.	.	14th November, 1977.
Date of adjournment <i>sine die</i>	.	.	.	23rd December, 1977.
Date of prorogation	.	.	.	25th December, 1977.
Number of days of sittings	.	.	.	27
Number of hours of sittings	.	.	.	179 hours and 5 minutes.

2. ADJOURNMENT MOTIONS

(i) Consent withheld

Subject	Name of the Member	Date on which brought before the House	Remarks
Reported assault by RSS workers on Shri Damodaran Nair, a guide at Gandhi Smriti.	Sarvashri Vasant Sathe, K. Lakkappa and C. M. Stephen	14-11-77 16-11-77	The Speaker gave his ruling on 16-11-77 withholding his consent to the moving of the motion.

(ii) Admitted and discussed

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
Failure of the Government to give protection to the voters especially the Harijans and other weaker sections to exercise their right of franchise freely and large scale rigging of the elections by the Ruling Party in the bye-elections held in U.P. and Bihar where the two Chief Ministers of the respective States contested.	Shri Vayalar Ravi	23-12-77	23-12-77	Negated	3-56

H. M.

3. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H.	M.		
1.	The Lokpal Bill, 1977	28-7-77 (Earlier Session)	..	14-11-77 (Motion for extension of time for presentation of the Report of the Joint Committee)	0 09	A motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the Budget Session (1978) adopted.
2.	The Water (Prevention and Control of Pollution) Cess Bill, 1977.	14-11-77	..	28-11-77 (Consideration and passing)	1 54	22	..	Passed.
3.	The Lady Hardinge Medical College and Hospital (Acquisition) and Miscellaneous Provisions Bill, 1977.	1-8-77 (Earlier Session)	..	14-11-77 (Consideration and Passing)	0 59	1	1	Passed, as amended.

4.	The Betwa River Board (Amendment) Bill, 1977, as passed by Rajya Sabha	..	16-11-77	22-12-77 (Consideration and Passing)	0 41	9	—	Passed
5.	The Inland Steam vessels (Amendment) Bill, 1977.	22-7-77 (Earlier Session)	..	16-11-77 (Consideration and Passing):	1 34	Passed
6.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1977, as passed by Rajya Sabha.	..	18-11-77	22-12-77 (Consideration and Passing)	0 51	4	—	Passed
7.	The Advocates (Amendment) Bill, 1977.	18-11-77	..	28-11-77 (Consideration and Passing)	1 56	Passed
8.	The Banking Service Commission (Repeal) Bill, 1977.	18-11-77	..	29-11-77 5-12-77 (Consideration and Passing)	3 48	Passed
9.	The Enemy Property (Amendment) Bill, 1977.	18-11-77	..	29-11-77 (Consideration and Passing)	1 04	Passed
10.	The Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Bill, 1977.	21-11-77	..	28-11-77 (Consideration and Passing)	0 29	4	..	Passed
11.	The Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Bill, 1977.	21-11-77	..	29-11-77 (Consideration and Passing)	2 06	26	..	Passed

12.	The Payment of Bonus (Amendment) Bill, 1977.	21-11-77	5-12-77 6-12-77 7-12-77 9-12-77 12-12-77 (Consideration and Passing)	4.50	58	1	Passed, as amended
13.	The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1977.	23-11-77	28-11-77 (Consideration and Passing)	0.07	3	1	Passed, as amended
14.	The Companies (Amendment) Bill, 1977.	24-11-77	12-12-77 13-12-77 (Consideration and Passing)	3.30	12		Passed
15.	The Salaries and Allowances of Ministers (Amendment) Bill, 1977.	1-8-77 (Earlier Session)	24-11-77 (Consideration and Passing)	0.20	..		Passed
16.	The Supreme Court (Number of Judges) Amendment Bill, 1977.	28-11-77	16-12-77 20-12-77 (Consideration and Passing)	4.14	8	..	Passed
17.	The Multi State Cooperative Societies Bill, 1977.	8-12-77]	78		Pending
18.	The Indian Electricity (Amendment) Bill, 1977.	14-12-77		Pending
19.	The Appropriation (No. 4) Bill, 1977.	14-12-77	14-12-77	0.01			Passed

*The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Banking Service Commission (Repeal) Ordinance, 1977.

The Bill, as passed by Lok Sabha, was not agreed to by Rajya Sabha, the motion for consideration of the Bill having been negatived by Rajya Sabha on the 8th December, 1977.

1	2	3	4	5	6	7	8	9
20.	The Port Laws (Amendment) Bill, 1977, as passed by Rajya Sabha.	..	15-12-77	Pending
21.	The Merchant Shipping (Amendment) Bill, 1977.	15-12-77	Pending
22.	The Child Marriage Restraint (Amendment) Bill, 1977.	15-12-77	Pending
23.	The Interest Bill, 1977	16-12-77	Pending
24.	The Constitution (Forty-fourth Amendment) Bill, 1977.	16-12-77	0.52 7.47	27	2	Passed, as amended
25.	The Customs, Central Excises and Salt and Central Boards of Revenue (Amendment) Bill, 1977.	19-12-77	0.05	Pending
26.	The Electricity (Supply) Amendment Bill, 1977.	20-12-77	Pending
27.	The Customs Tariff (Amendment) Bill, 1977.	20-12-77	Pending
28.	The Children (Amendment) Bill, 1977, as passed by Rajya Sabha.	..	22-12-77	Pending
29.	The Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Bill, 1977.	22-12-77	0.16	Pending

30. The Election Laws (Amendment) Bill, 1977	22-12-77	--	..	--	3	Pending
31. The Code of Criminal Procedure (Amendment) Bill, 1977.	23-12-77	--	..	0. 54	19	Pending

*The Short title of the Bill was changed to "The Constitution (Forty-third Amendment) Bill, 1977" by Lok Sabha through an amendment to Clause 1

SUMMARY

1. Bills pending at the end of the last session	6
2. Bills introduced	23
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	4
5. Bills returned by Rajya Sabha with amendments/recommendations and laid on the Table	Nil
6. Bills passed	17
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 534 of Lok Sabha Bulletin Part II, dated 12-1-1978	16

(ii) Private Members' Bills

S.No.	Name of the Bill and Member in-charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Coconut Bill, 1977 by Shri C.K. Chandrappan.	18-11-1977	Pending
2.	The Children, Students and Youth (Rights and Welfare) Bill, 1977 by Shri C. K. Chandrappan.	18-11-1977	Pending
3.	The Constitution (Amendment) Bill, 1977 (Insertion of new article 342A) by Shri C. K. Chandrappan.	18-11-1977	Pending
4.	The Constitution (Amendment) Bill, 1977 (Insertion of new article 366A) by Shri C.K. Chandrappan.	18-11-1977	Pending
5.	The Income-tax (Amendment) Bill, 1977 (Amendment of section 10) by Shri Kanwar Lal Gupta.	18-11-1977	Pending

14.	The Tobacco Board (Amendment) Bill, 1977 (<i>Amendment of section 4</i>) by Shri P. Rajagopal Naidu	18-11-1977	..	Pending
15.	The Constitution (Amendment) Bill, 1977 (<i>Substitution of article 335</i>) by Shri K. Ramamurthy.	18-11-1977	..	Pending
16.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of Seventh Schedule</i>) by Shri K. T. Kosalram.	18-11-1977	..	Pending
17.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of articles 341 and 342</i>) by Shri Purna Sinha.	18-11-1977	..	Pending
18.	The Constitution (Amendment) Bill, 1977 (<i>Substitution of Chapter I of Part XVII, etc.</i>) by Shri K. Ramamurthy.	18-11-1977	..	Pending
19.	The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1977 by Shri P. K. Deo.	18-11-1977	..	Pending
20.	The Registration of Political Parties and Publication of their Annual Accounts Bill, 1977 by Shri P. K. Deo.	18-11-1977	..	Pending
21.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 18, omission of article 32A, etc.</i>) by Shri Mrityunjay Prasad.	18-11-1977	..	Pending
22.	The Crop Insurance Corporation Bill, 1977 by Shri K. Ramamurthy.	18-11-1977	..	Pending

1	2	3	4	5	6	7	8	9
23.	The Constitution (Scheduled Castes) Orders (Amendment) Bill 1977 by Shri G.S. Reddi.	18-11-1977						Pending
24.	The Maintenance of Internal Security (Repeal) Bill, 1977 by Shri Chitta Basu.	18-11-1977		Pending
25.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 311</i>) by Shri Chitta Basu.	18-11-1977	Pending
26.	The Emergency Laws (Repeal) Bill, 1977 by Shri Somnath Chatterjee.	18-11-1977	12 minutes taken on Introduction of Bills at S. Nos. 1 to 26	Pending
27.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 352</i>) by Shri H.V. Kamath.	(Earlier session—17-5-1977)		(Earlier session—29-7-1977) 18-11-1977 (further consideration)	4-05 (including 2 hrs. 01 minute taken during Second Session)		..	On 18-11-1977, a motion that the debate on the Bill be adjourned was adopted.
28.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 124</i>) by Shri P.K. Deo.	(Earlier session—29-7-1977)	..	18-11-1977 2-12-1977 (Consideration)	2-20	1	..	Withdrawn.
29.	The Profiteering Prevention and Price Control Bill, 1977 by Shri K. Lakkappa.	2-12-1977	Pending
30.	The Trade Unions (Recognition) Bill, 1977 by Shri Hukam Chand Kachwai.	2-12-1977	Pending

31.	The Domestic Workers (Conditions of Service) Bill, 1977 by Shri Hukam Chand Kachwai.	2-12-1977	Pending
32.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of articles 74 and 163</i>) by Shri Hukam Chand Kachwai.	2-12-1977	Pending
33.	The Starvation Deaths (Precautionary Measures and Responsibilities) Bill, 1977 by Shri Hukam Chand Kachwai.	2-12-1977	Pending
34.	The Liquor (Regulation of Production, Supply and Distribution) Bill, 1977 by Chaudhury Ram Gopal Singh.	2-12-1977	Pending
35.	The Indian Medicine Central Council (Amendment) Bill, 1977 (<i>Amendment of sections 2, 17, etc.</i>) by Dr. Laxminarayan Pandeya.	2-12-1977	Pending
36.	The Prohibition on Indication of Caste Bill, 1977 by Shri D. D. Desai.	2-12-1977	Pending
37.	The Constitution (Amendment) Bill, 1977 (<i>Insertion of new articles 23A, 23B and 23C</i>) by Shri Y. P. Shastri.	2-12-1977	Pending
38.	The Indian Social Disparities Abolition Bill, 1977 by Shri Roop Nath Singh Yadav.	2-12-1977	Pending
39.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 80</i>) by Shri Om Prakash Tyagi.	2-12-1977	Pending

1	2	3	4	5	6	7	8	9
40.	The Code of Civil Procedure (Amendment) Bill, 1977 (<i>Amendment of Order XVII</i>) by Shri Nirmal Chandra Jain.	2-12-1977	Pending
41.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 352</i>) by Shri Chhitta Basu.	2-12-1977	..	--	5 minutes taken on introduction of Bills at S. Nos. 29 to 41.	--	--	Pending
42.	The National Holiday on Netaji Subhas Chandra Bose's Birthday Bill, 1977 by Shri Samar Guha.	(Earlier session— 29-7-1977	..	2-12-1977 16-12-1977 (consideration)	2-43	2	Nil	Discussion on the motion for Consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of last session	.	45
2. Bills introduced	.	39
3. Bill withdrawn	.	1
4. Debate adjourned	.	1
5. Part-discussed	.	1
6. Bills pending at the end of session <i>vide</i> para 535 of Bulletin- Part II, dated 12-1-1978	.	83

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister <hr/> Date of Statement	Time taken
1	2	3	4	5
1	Reported abolition of food Zones creating difficulties for the deficit States like West Bengal, Orissa, Tamil Nadu and Bihar in the matter of cordoning off the movement of food-grains and supplying adequate quantity thereof to the people at reasonable prices.	Shri C. K. Chandrappan	Shri Bhanu Pratap Singh <hr/> 14-11-77	H. M. 0-29
2	Reported closure of Jawaharlal Nehru University, New Delhi, indefinitely by the Vice-Chancellor in the face of demands by the students for his removal for emergency excesses and the relay fast by the students of the University to protest against the closure.	Shri Somnath Chatterjee	Shri Pratap Chandra Chunder <hr/> 15-11-77	0-14
3	Damage to crops and property caused by cyclone in coastal districts of Tamil Nadu and Pondicherry and help rendered to victims and the remedial measures taken by the Government.	Shri P. Rajagopal Naidu	Shri Bhanu Pratap Singh <hr/> 16-11-77	0-54
4	Reported attack and assault on Shri Damodaran Nair, a guide of Gandhi Smriti by R.S.S. workers for his narrating the facts about Gandhiji's murder and the apprehension of such attacks on the guides and the employees of the Smriti in future.	Shri C. M. Stephen	Shri Dhanik Lal Mandal <hr/> 17-11-77	1-20
5	Reported indefinite fast of three Leaders of the Republican Party of India in Delhi in pursuance of their demands regarding safeguards for neo-Buddhists.	Shri Y. B. Chavan	Shri Charan Singh <hr/> 21-11-77	1-08
6	Recent wave of incidents of sabotage in the country directed against vital installations like Railways, A.I.R., Power Plants etc. causing heavy loss of life and extensive damage to property.	Shri Shiv Sampati Ram	Shri Dhanik Lal Mandal <hr/> 30-11-77	0-29

1	2	3	4	5
				H. M.
7.	Report d failure of Government of India to provide adequate financial assistance to the States in the Southern part of our country which have suffered heavily as a result of recent cyclones.	Shri P. Rajagopal Naidu	Shri Surjit Singh Barnala <hr/> 1-12-77	0-23
8.	Reported large scale influx of refugees from Bangladesh to India and the reported execution by Bangladesh Government of some repatriates from India.	Prof. Samar Guha	Shri S. Kundu <hr/> 1-12-77	0-48
9.	Public Safety Ordinance to assume special powers to detain persons, place curbs on newspapers etc. issued by the Jammu and Kashmir Government and reaction of Government thereon.	Shri Kacharulal Hemraj Jain	*Shri Charan Singh <hr/> 2-12-77	0-29
10.	Home Ministry's reported circular making it compulsory to enforce special verifications to be done by the Central Intelligence Bureau for those seeking Government employment from Kerala and West Bengal.	Shri Chitta Basu	Shri Charan Singh <hr/> 2-12-77	0-23
11.	Reported explosion in the Heavy Water Plant of the Atomic Energy Commission near Baroda causing heavy loss and closure of the project for an indefinite period.	Shri Anant Dave	Shri Morarji R. Desai <hr/> 6-12-77	0-21
12.	Reported disturbance in a Kanpur Textile Mill leading to the killing of five persons and action taken by Government to avoid the recurrence of such incidents.	Shri Kanwar Lal Gupta	Shri Dhanik Lal Mandal <hr/> 8-12-77	1-05
13.	Reported broadcast of a talk in Peking recently emphasising China's determination to defend its borders and its being interpreted in the world press as a warning for India.	Shri Brij Bhushan Tiwary	Shri Atal Bihari Vajpayee <hr/> 12-12-77	0-42
14.	Reported resolution adopted by the I.A.S. Officers Association expressing concern at the arbitrary nature of the action taken against Shri Vohra and its decision to launch a fund to fight the case and have the suspension terminated.	Shri Vayalar Ravi	Shri Charan Singh <hr/> 13-12-77	0-15
15.	Reported armed raid on a residential bungalow in the heart of New Delhi resulting in the death of two persons and steps taken by Government to check such incidents in future.	Shri Vijay Kumar Malhotra	Shri Dhanik Lal Mandal <hr/> 14-12-77	0-47

*Statement was laid on the Table.

1	2	3	4	5
				H. M.
16.	Reported decision of the management to suspend the publication of the National Herald from Delhi which may lead to its closure and repercussions thereof on the Journalists and staff.	Shri Krishna Kant	Shri L. K. Advani 15-12-77	0-50
17.	Reported disclosure by the Prime Minister that letters threatening to kill him were being sent to him by Anand Marg; the statement made by the Minister of External Affairs describing the activities of Anand Marg as terrorist and irresponsible, and wide-spread anxiety in the country on account of increase in the terrorist activities of Anand Marg during the last one year.	Shri Ramanand Tiwary	Shri Charan Singh 16-12-77	0-16
18.	Reported explosion in the Thermal Power Plant at Ukai in Gujarat and the damage caused by it.	Shri Vayalar Ravi	Shri P. Ramachandran 20-12-77	0-19

5. DIVISIONS

Number of Divisions held 14

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of discussion	Time taken
			H. M.
General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1977-78.	2-12-77	13-12-77 14-12-77	Discussion and voting on Supplementary Demands for Grants (General). 3-12

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri Karpoori Thakur	20-6-77 to 8-8-77 and 14-11-77 to 22-11-77	21-11-77

1	2	3	4	5
2.	Shri Y. Shaiza	18-6-77 to 8-8-77 ; 14-11-77 to 20-11-77 and 21-11-77 to 23-12-77	21-11-77 and 19-12-77	
3.	Shri Ram Naresh Yadav	20-6-77 to 8-8-77; 14-11-77 to 22-11-77 and 23-11-77 to 22-12-77	21-11-77 and 19-12-77	
4.	Shri V.P. Nalk	6-8-77 to 8-8-77 and 14-11-77 to 30-11-77	19-12-77	
5.	Shri Ram Dhan	14-11-77 to 23-12-77	19-12-77	
6.	Shri Rinching Khandu Khrame	14-11-77 to 4-12-77	19-12-77	
7.	Shri Keshavrao Dhondge	14-11-77 to 7-12-77	19-12-77	

8. MOTIONS UNDER RULES 191 AND 342

S. No.	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	3	3	4	5	6	7	8
1	White Paper on Misuse of Mass Media during the Internal Emergency.	342	Shri L.K. Advani	8-8-77 (2nd session) 14-11-77 15-11-77	H. M. 5 31 (excluding 2 hours and 16 mts. taken during the 2nd session)	Information and Broadcasting	
2	20th, 21st and 22nd Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1970-71, 1971-72, and 1972-73 and 1973-74.	342	Prof. Madhu Dandavate	28-7-77 29-7-77 1-8-77 2-8-77 3-8-77 6-8-77 (2nd session) 16-11-77 17-11-77 18-11-77 21-11-77	8 26 (excluding 12 hours and 42 mts. taken during the 2nd session)	Home Affairs	
3	Statement made by the Minister of Railways on 14-11-77 re: two serious train accidents on the Northern Railway.	342	Shrimati Parvathi Krishnan	23-11-77 28-12-77	0	59 Railways	Discussion not concluded.
4	Severity of cyclones that struck coastal areas recently in the States in the South causing wide-scale devastation, loss of life and extensive damage to standing crops and property.	191	Shri C. K. Chandrappan	24-11-77	3	04 Agriculture and Irrigation	Withdrawn

5 Statement made by the Minister of Information and Broadcasting re: 'Samar-char'.

**6 Situation arising out of the devastation caused by the recent cyclones and floods in Andhra Pradesh, Tamil Nadu, Kerala and Pondicherry.

**7 Setting up of an all-party machinery to mobilise resources and men for organising massive relief work in the cyclone hit Southern region of the country.

8 Non-implementation of the recommendation of the Joint Study Team (Patel Commission) re: removal of the economic backwardness of the four districts of Eastern U.P.

9 Report (1974) of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose.

10 Statement laid on the Table by the Minister of Home Affairs on 2-12-77 re: J & K Government.

11 Poverty and backwardness of Sunderbans in West Bengal.

12 Statement made by the Prime Minister in the House re: Agreement between India and Bangladesh on sharing of the Ganga Waters at Farakka and on augmenting its flow.

* Discussed together with Short Duration Discussion under rule 193 re: employment of Scheduled Castes and Scheduled Tribes in services against reserved quota.

** Discussed together.

342 Shri Samar Guha

191 Shri Chitta Basu

191 Shri P.K. Kadiyan

191 Shri Yadendra Dutt

342 Shri Samar Guha

342 Shri Jyotirmoy Bosu

191 Shri Jyotirmoy Bosu

342 Shri Samar Guha

30-11-77
1-12-77
5-12-77

4 25 Information and Broadcasting

6-12-77

4 15 Agriculture and Irrigation
Withdrawn

7-12-77
8-12-77

3 29 Planning Commission
Withdrawn

3-8-77
8-12-77

2 59 Home Affairs
(2nd session) (excluding 2 hours taken during the 2nd session).
Discussion not concluded.

12-12-77

2 49 Home Affairs

14-12-77

1 50 Planning Commission
Withdrawn

15-12-77

4 38 External Affairs.

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1	Shri Rooplal Somani	Bhilwara	Rajasthan	Hindi (oath)	14-11-77
2	Shri Balwant Singh Ramuwalia	Faridkot	Punjab	Punjabi (oath)	22-12-77
3	Shri Chimanbhai Harilal Shukla	Rajkot	Gujarat	Hindi (oath)	22-12-77

10.. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
					H. M.
1	Shri P.G. Karuthiruman, Member of Third Lok Sabha.	5-8-77	14-11-77	} 0 04	
2	Shri K.K. Nayar, Member of the Fourth Lok Sabha.	7-9-77	14-11-77		
3	Kazi Syed Karimuddin, Member of the Constituent Assembly.	29-9-77	14-11-77		
4	Shri Bhagwantrao A. Mandloi, Member of the Constituent Assembly.	3-11-77	14-11-77		
5	Shri Genda Singh, Member of the Fifth Lok Sabha.	15-11-77	16-11-77	0 01	
6	Shri Bal Krishna Singh, Member of the Third Lok Sabha.	17-11-77	23-11-77	0 01	
7	Shri Prakash Vir Shastri, Member of the Second, Third and Fourth Lok Sabha.	23-11-77	23-11-77	0 34	After obituary references, the House was adjourned for the day.

11. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
1	Dr. Sushila Nayar	} 23-11-77
2	Shri N. K. Shejwalkar	

12. PAPERS LAID ON THE TABLE

(i) By Government	675
(ii) By Private Members	3

13. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				H. M
1	News item in 'Indian Express' of 1st December, 1977 about Shri K. Raghuramaiah having received Boeing pay-off according to the information given by C.B.I.	Shri K. Raghuramaiah	1-12-77	0—02
2	Certain allegations against Shri Kanwar Lal Gupta made by Shri Yashpal Kapur, M.P., in Rajya Sabha on the 19th December, 1977.	Shri Kanwar Lal Gupta	23-12-77	0—03

14. PETITIONS

Presented by Members	6
--------------------------------	---

15. PRIVILEGE MATTERS

S.No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
1	Shouting and throwing of some leaflets from the visitors' Gallery by Sureth Maluji Sawant and Kanchan Ubalc on the Floor of the House on 14-11-1977 at 12-35 hours.	Shri Larang Sai, Minister of State in the Ministry of Labour and Parliamentary Affairs.	14-11-1977	0 03	On 14-11-1977, the House adopted a motion moved by Shri Larang Sai that the two persons had committed a contempt of the House and that they be sentenced to imprisonment till 6 P.M. on the 15th November, 1977 and sent to Central Jail, Tihar, New Delhi.
2	Alleged causing of obstruction and harassment by Shrimati Indira Gandhi and others to certain officials who were collecting information for answers to certain questions in Lok Sabha on Maruti affairs.	Shri Madhu Limaye Shri Kanwar Lal Gupta	16-11-1977 17-11-1977 18-11-1977	1 15 1 05 0 32	On 16-11-1977, the House adopted the following motion moved by Shri Madhu Limaye :— “That the question of breach of privilege and contempt of the House against Shrimati Indira Gandhi and others be referred to the Committee of Privileges with instructions to report within a period of six months”.
3	Alleged defamatory and contemptuous remarks in the House made by Shri Madhu Limaye, about the Speaker of Fifth Lok Sabha, on 16-11-1977.	Shri C. M. Stephen	29-11-1977 7-12-1977	0 02 0 02	On 29-11-1977, when Shri C.M. Stephen sought to raise the matter in the House, the Speaker informed him that comments called for from Shri Madhu Limaye were awaited. On 7-12-1977, the Speaker

H. M.

ruled that he did not give his consent to the raising of question of privilege as no breach of privilege of the House was involved in the matter.

- | | | | | | |
|---|---|-------------------|-------------------------|--------------|--|
| 4 | Alleged inquiry by Justice J.C. Shah, Chairman, Commission of Inquiry, about Proclamation of Emergency which was approved by Houses of Parliament. | Shri Vasant Sathe | 5-12-1977
7-12-1977 | 0 15
0 03 | On 5-12-1977, when Shri Vasant Sathe sought to raise the matter in the House the Speaker observed that the matter was under his consideration. On 7-12-1977, the Speaker ruled that he did not give his consent to the raising of question of privilege as no breach of privilege of the House was involved in the matter. |
| 5 | Alleged policy statement made by the Minister of Home Affairs (Shri Charan Singh) on A.I.R. and T.V. while the House was in Session instead of making it first in the House. | Shri Vayalar Ravi | 30-11-1977
7-12-1977 | 0 04
0 01 | On 30-11-1977, Shri Vayalar Ravi sought to raise the matter in the House. On 7-12-1977, the Speaker ruled that he did not give his consent to the raising of question of privilege as no breach of privilege of the House was involved in the matter. |
| 6 | Alleged misleading statement made by the Minister of State in the Ministry of Agriculture and Irrigation (Shri Bhanu Pratap Singh) in the House on 24-11-77 while speaking on the motion on cyclone in States in the South. | Shri C.M. Stephen | 7-12-1977. | 0 04 | The Speaker withheld his consent to the raising of question of privilege. |
| 7 | Shouting of slogans by a visitor, Shri Bhagwan Bax Singh, in the Visitors' Gallery on 20-12-1977, at about 12-40 hours. | | 20-12-1977 | 0 02 | The Chairman informed the House that the person concerned in a written statement, had expressed his regret for his behaviour and for shouting slogans from the Visitors' Gallery and had requested that he might be excused if his action. The House accepted the regret and let him off with a warning. |

1	2	3	4	5	6
8	Alleged action against an employee of the Calcutta Port Trust by the Chairman of the Calcutta Port Trust, for giving evidence before the Committee on Public Accounts.	Shri Jyotirmoy Bose	22-12-1977	0 28	The Speaker referred the matter to the Committee of Privileges under Rule 227 of the Rules of Procedure and Conduct of Business in Lok Sabha.
9.	Shouting of slogans and throwing of leaflets by a visitor, Shri Suresh Singh, from the Visitors' Gallery on 23-12-1977.	—	23-12-1977	0 04	The House decided that the visitor might be let off with a warning.

H. M.

16. QUESTIONS

(i) Starred

Number of Questions put down in Questions List for Oral Answers} .	*550
Number of Questions orally answered	148

(ii) Unstarred

Number of Questions put down in Questions Lists for Written answers furnished	**5094
--	--------

(iii) Short Notice

Number of Questions put down in Short Notice Question Lists	8
Number of Questions orally answered	8

* Includes 10 Starred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

** Includes 110 Unstarred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

(iv) Half-an-hour discussions arising out of Answers to Questions

S. No.	Brief Subject	Name of the Member raising the Discussion	Date	Ministry	Time taken	
					Hr.	Mr
1	Development of forests.	Shri Yuvraj	2-12-77	Agriculture & Irrigation	00	31
2	Villages covered by nationalised banks.	Shri P. Rajagopal Naidu	5-12-77	Finance	00	33
3	Flood situation in the country.	Shri Prasannbhai Mehta	7-12-77	Agriculture & Irrigation	00	32
4	Arrest of senior civil servants	Prof. P. G. Mavalankar	9-12-77	Home Affairs	00	52
5	Negotiations for return of Soviet Wheat Loan.	Shri Yadendra Dutt	12-12-77	Agriculture & Irrigation	00	13
6	Discontentment among farmers on fixation of sugarcane price.	Dr. Laxminarayan Pandeya	14-12-77	Agriculture & Irrigation	00	46
7	Nationalisation of sugar industry	Shri Jyotirmoy Bosu	16-12-77	Agriculture & Irrigation	00	55
8	Seizure of ornaments from President and Chairman of J.K. Synthetics Ltd.	Shri Kanwar Lal Gupta	20-12-77	Finance	1	20

17. RESIGNATIONS BY MEMBERS

Sl. No	Name	State	Constituency	Date from which resignation took effect	Date of publication in Bulletin and Notification in Gazette.	Date of announcement in the House
1.	Shri Bhagwat Dayal Sharma	Haryana	Karnal	21-9-77	22-9-77	14-11-77
2.	Shri Ram Naresh Yadav	Uttar Pradesh	Azamgarh	23-12-77	23-12-77	23-12-77

(f) Government Resolution

S. No.	Brief subject	Name of the Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Approval of recommendations made in certain paras contained in the First Report of the Committee appointed to review the rate of dividend payable by the railway undertaking to General Revenue as well as other ancillary matters in connection with the Railway Finance and General Finance presented to Parliament on the 17th November, 1977.	Prof. Madhu Dandavate	22-12-77	1' 36"	Railways	Adopted

(H) Statutory Resolutions

S. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
* 1	Disapproval of the Banking Service Commission (Repeal) Ordinance, 1977 (Ordinance No. 10 of 1977)	Article 123	Shri Saugata Roy	29-11-77 5-12-77	3 40	Finance	Negatived

* Discussed together with the motion for consideration of the Banking Service Commission (Repeal) Bill, 1977.

(iii) Resolutions proposed by the Speaker

Sl. No.	Brief subject	Date when proposed	Time taken	Remarks
H. M.				
1.	Providential escape of the Prime Minister, Shri Morarji R. Desai, in the air crash near Jorhat, Assam, on the 4th November, 1977 and also paying tributes to the five members of the crew of the aircraft of the Indian Air Force who laid down their lives to save the life of the Prime Minister.	14-11-77	0—01	Resolution agreed to by the House. Members stood in silence for a short while as a mark of respect to the memory of the members of the crew of the aircraft.
2.	Serious loss of life and property suffered by the people in the States of TamilNadu, Pondicherry and Andhra Pradesh on account of the recent cyclones and expressing deep felt sympathy with the members of the bereaved families.	21-11-77	0—01	Resolution agreed to by the House. Members stood in silence for a short while as a mark of respect.
3.	Serious loss of life and property suffered by the people in the State of Kerala and Union Territory of Lakshdweep on account of the recent cyclones and expressing deep felt sympathy with the members of the bereaved families.	23-11-77	0—01	Resolution agreed to by the House. Members stood in silence for a short while as a mark of respect.

(iv) Private Members Resolutions

S. No.	Brief subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
1	Changes in Constitution.]	Shri Vayalar Ravi	5-8-1977 (second session) 24-11-1977	2-31 (excluding 1 minute taken during the second session).	Law, Justice and Company Affairs	Withdrawn
2	Parity between the production and prices of agricultural and industrial products.	Shri Arjun Singh Bhadoria	24-11-1977 9-12-1977	2-26	Finance	Withdrawn
3	Steps to improve the economy and reducing inequalities of income etc.	Shri Kanwar Lal Gupta	9-12-1977 *23-12-1977	1-02	Finance/Planning	Discussion adjourned.
4	Repeal of Constitution (Forty-second Amendment) Act and withdrawal of MISA.	Shri Samar Guha	23-12-1977	0-01	Law, Justice and Company Affairs/ Home Affairs.	Discussion not concluded.

*On 23-12-1977 discussion on this resolution was adjourned to the next day allotted to the Private Members' Resolutions in the next session a motion moved by Shri Samar Guha and adopted by the House which also suspended the provisions of sub-rule (1) of Rule 39 and Proviso to Rule 29 to enable the resolution to be set down in the List of Business without ballot as the first item.

19. SHORT DURATION DISCUSSIONS (RULE 193)

S. No.	Brief Subject	Under rule	Name of Member who raised discussion	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
						H.M.	
1.	Employment of Scheduled Castes and Scheduled Tribes in services against reserved quota.	193	Shri Yuvraj	6-9-77 (and Session) 16-11-77 17-11-77 18-11-77 21-11-77	—	Home Affairs	
2.	Housing Problem in Delhi.	193	Shri Kanwar Lal Gupta	30-11-77	1-10	Works and Housing	
3.	Policy on sugar industry in the context of dissatisfaction prevailing among farmers on the purchase price of sugarcane fixed by the Government.	193	Dr. Laxminarayana Pandeya	23-12-77	2-35	Agriculture and Irrigation	

20. SPEAKER

Announcements

Sl. No.	Subject	Date
1.	Remitting of contributions by Members to the Prime Minister's Relief Fund for cyclone affected people in the southern parts of the country and Lakshadweep Islands.	29-11-77
2.	Procedure for dealing with Calling Attention Notices	6-12-77
3.	Decision taken by the Business Advisory Committee at their sitting held on the 23rd December, 1977 that discussion on policy on sugar industry in the context of dissatisfaction among farmers on the purchase price of sugar cane might be held from 6-30 P.M. to 8-30 P.M. on the 23rd December, 1977.	23-12-77

21. STATEMENTS BY MINISTERS

(i) *Suo moto* Statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on sharing of the Ganga Waters at Farakka and on augmenting its flows.	Shri Morarji R. Desai	14-11-77	H. M. 0'26
2.	Prime Ministers' visit to U.S.S.R. from 21st to 26th October, 1977.	Shri Morarji R. Desai	14-11-77	0'06
3.	Samachar News Agency	Shri L.K. Advani	14-11-77	0'09
4.	Two serious train accidents on the Northern Railway viz., (i) level crossing accident at Sarai Gopal Flag station on 28-8-1977 and (ii) collision between 103 Up Howrah-Amritsar Deluxe Express and Up Kanpur Special Goods train at Naini station on 10-10-1977.	Prof. Madhu Dandavate	14-11-77	0'07
5.	Appointment of a National Police Commission.	Shri Charan Singh	15-11-77	0'06
6.	Reduction in excise duty on sugar.	Shri H.M. Patel	16-11-77	0'02

1	2	3	4	5
7.	Grant of an instalment of additional dearness allowance for Central Government employees.	Shri H.M. Patel	16-11-77	H. M. 0.05
8.	Government business for the week commencing the 21st November, 1977.	Shri Ravindra Varma	18-11-77	0.03
9.	Wide-spread damage to Railway track and suspension of train services on Southern Railway due to recent cyclone.	Prof. Madhu Dandavate	18-11-77	0.06
10.	Amendments to the Pulses and Edible Oils (Storage Control) Order, 1977.	Shri Mohan Dharja	21-11-77	0.07
11.	Loss of human lives and damage to crops and property due to recent cyclone in the coastal districts of Andhra Pradesh.	Shri Bhanu Pratap Singh	21-11-77	0.05
12.	Natural calamity in Tamil Nadu and Andhra Pradesh.	Shri Satish Agrawal	21-11-77	0.04
13.	Derailment of Ahmedabad-Delhi Mail between Ajarka and Bawal stations on Jaipur-Bandikui-Rewari Section of the Western Railway on the 23rd November, 1977.	Prof. Madhu Dandavate	23-11-77	0.35
*14.	Visit of the Minister of External Affairs to Yugoslavia from 7th to 9th November 1977.	Shri Atal Bihari Vajpayee	24-11-77	—
15.	Government business for the week commencing the 28th November, 1977.	Shri Ravindra Varma	24-11-77	0.06
16.	Change in the order of Government business for the week commencing the 28th November, 1977.	Shri Ravindra Varma	24-11-77	0.21
17.	Reduction in the prices of pesticides.	Shri H.N. Bahuguna	29-11-77	0.02
18.	Government business for the week commencing the 5th December, 1977.	Shri Ravindra Varma	2-12-77	0.07
19.	Accident to G.T. Express near Narkhed, about 90 kilometres from Nagpur, in the Amla-Nagpur section of the Nagpur division.	Shri Ravindra Varma	2-12-77	0.01
20.	Fixing of discussion on the Cyclone that hit the southern parts of the country and relief measures, between 3 P.M. and 7 P.M. on Tuesday, the 6th December, 1977 and change of the date of discussion on agreement with Bangladesh on sharing of Ganga Waters at Farakka, from Tuesday, the 6th to Thursday, the 15th December, 1977.	Shri Larang Sai	2-12-77	0.01

*Statement was laid on the Table.

1	2	3	4	5
				H. M.
21.	Re-structuring of the Oil and Natural Gas Commission.	Shri H. N. Bahuguna	6-12-77	0.05
22.	Re-structuring of Railway Board.	Prof. Madhu Dandavate	6-12-77	0.05
23.	Government business for the week commencing the 12th December, 1977.	Shri Ravindra Varma	9-12-77	0.10
24.	Prime Minister's visit to Nepal.	Shri Morarji R. Desai	12-12-77	0.07
25.	Appointment of a Committee to inquire into the working of Panchayati Raj Institutions.	Shri Morarji R. Desai	12-12-77	0.01
26.	Seating arrangements made at the closing ceremony of Agri. Expo' 77.	Shri Mohan Dharia	16-12-77	0.01
27.	Government decisions on the recommendations of the Oil Prices Committee.	Shri H.N. Bahuguna	16-12-77	0.08
28.	Take-over of management of M/s Bengal Chemical and Pharmaceutical works Ltd., Calcutta.	Shri H.N. Bahuguna	16-12-77	0.08
29.	Government business for the week commencing the 19th December, 1977.	Shri Ravindra Varma	16-12-77	0.28
30.	Constitution of a High Power Accident Inquiry Committee to go into the whole question of accidents.	Prof. Madhu Dandavate	19-12-77	0.02
31.	10-hour working duty and implementation of Miabhoy Tribunal Award.	Prof. Madhu Dandavate	19-12-77	0.02
32.	Appointment by the Indian Red Cross Society of the officials on a Committee to distribute relief materials to the cyclone victims of Andhra Pradesh and Tamil Nadu.	Shri Raj Narain	22-12-77	0.10
33.	Industrial Policy	Shri George Fernandes	23-12-77	0.31
34.	Sugar-cane and gur.	Shri Surjit Singh Barnala	23-12-77	0.06
*35.	Certain matters pertaining to Coffee Board.	Shri Arif Beg	23-12-77	0.02
36.	Recent incidents of sabotage.	Shri Charan Singh	23-12-77	0.04

(ii) Statement under Direction 115

Brief Subject	Name of Member who made the statement	Minister who made the statement in reply	Date	Time taken
Certain information about financial assistance to Kerala given by the Minister of State for Agriculture and Irrigation in the House on the 24th November, 1977 during discussion on the Motion on Cyclone that struck several coastal areas recently in the States in South.	Shri C. M. Stephen	Shri Bhanu Pratap Singh	23-12-77	H. M. 0.09

* Statement was laid on the Table.

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Closure of six Jute Mills in West Bengal resulting in unemployment of 20,000 workers.	Shri Saugata Roy	..	14-11-77	0 02
2.	Reported arrest of over a thousand persons in Delhi for protesting against the withdrawal of facilities which were being given to neo-buddhists and indefinite hunger strike by three leaders of the Republican Party of India.	Shri Vasant Sathe	-	15-11-77	0 05
3.	C.B.I. raids on political Party offices in several places like in Punjab.	Shri K. Lakppa		16-11-77	0 07
4.	Revelation that an Indian Firm Esser registered in Madras having been given dredging sub-contract in the Bombay High area by the American contractors in alleged violation of many norms of the tender by the American Firm.	Shri Jyotirmoy Bosu	Shri H. N. Bahuguna	16-11-77	0 08
5.	Statements made by the Minister of Health and Family Welfare and Minister of Industry about the Chief Minister of Tamil Nadu and the law and order situation in the State.	Shri O. V. Alagasan		17-11-77	0 11
6.	Working of the Grindlays Bank Limited.	Shri Somnath Chatterjee	-	17-11-77	0 03
7.	Distorted reporting by the All India Radio of the suggestion made in the House to rename Lady Hardinge Medical College after the name of Shrimati Sucheta Kripalani and non-coverage of the public rally on the 14th November, 1977 by the All India Radio and Doordarshan.	Shri Mani Ram Bagri	..	18-11-77	0 03

1	2	3	4	5	6
					H. M.
8.	Drought and famine situation in the Marathwada, Nasik and Dhulia districts of Maharashtra.	Shri Hari Shankar Mahale	..	21-11-77	0 04
9.	Lathi charge by Police injuring several Palestinian students at the Egyptian Embassy, New Delhi on the 20th November, 1977 and arrest of a number of students.	Shri Dineah Joarder	..	21-11-77	0 04
10.	Promulgation of the Public Safety Ordinance in the Jammu and Kashmir State.	Shri Baldev Singh Jasrotia	..	23-11-77	0 04
11.	News in Amrit Bazar Patrika and Jugantar dated the 15th November, 1977 about spreading of Encephalitis in an epidemic form in the Bankura and Purulia districts of West Bengal.	Shri Krishan Chandra Halder	..	23-11-77	0 03
12.	Drought and starvation conditions in North Bihar.	Shri L. L. Kapoor	..	30-11-77	0 04
13.	Reported arrest in Pakistan of Khan Abdul Ghaffar Khan.	Prof. Samar Guha	..	30-11-77	0 03
14.	Demonstration by members of National Federation of Indian Railwaymen and Indian National Trade Union Congress for enhanced bonus.	Shri Saugata Roy	--	30-11-77	0 05
15.	Acute shortage of edible oils like mustard oil, rape seed oil, rise in prices of kerosene oil and non-availability of Controlled Cloth at fair price shops in rural areas.	Shri Yuvraj	..	30-11-77	0 05
16.	Havoc caused by the recent cyclone in Union Territory of Lakshadweep.	Shri P. M. Sayeed	..	1-12-77	0 08
17.	Accumulation of stock of cloth in 103 sick textile mills taken over by the Government.	Shri Hukam Chand Kachwai	..	1-12-77	0 05
18.	Attack on Indian Embassy official in Washington.	Shri M. Kal-yanasundaram	..	1-12-77	0 05
19.	Reported mixing of rape-seed oil in mustard oil and being sold at much higher price and adulteration of Vanaspati with injurious oils and fats.	Shri Jyotirmoy Bosu	--	2-12-77	0 01

1	2	3	4	5	6
					H. M.
20.	Demand for withdrawal of the restrictions imposed on the refund of deposits under the Compulsory Deposit Scheme.	Shri Manohar Lal	..	2-12-77	0 02
21.	Dacoit menace in the Chambal valley.	Shri Chhabiram Argal	..	2-12-77	0 02
22.	Closure of the Ahmedabad Laxmi Cotton Mills Ltd. resulting in unemployment to more than 1700 workers.	Prof. P. G. Mavalankar	..	2-12-77	0 05
23.	Request to the Prime Minister and Minister of External Affairs to start a dialogue with Sri Lanka Government to mitigate the sufferings of the people of Indian Origin and Tamilians in Sri Lanka.	Shri K. T. Kosalram	..	5-12-77	0 6
24.	Demonstration by the College and University Teachers from all over the country to press their demands.	Prof. P. G. Mavalankar	..	5-12-77	0 04
25.	Press reports that some letters were received threatening the life of the Prime Minister and owning responsibility for the recent sabotages in the country.	Shri Vayalar Ravi	..	5-12-77	0 04
26.	Reported failure of the Government of Karnataka to maintain law and order in the State and the need for Central Government intervention in the matter.	Shri S. Nanjasha Gowda	..	6-12-77	0 09
27.	Appointment of a Judicial Commission by the Government of Uttar Pradesh to inquire into the riots at Varanasi.	Shri G. M. Banatwalla	..	6-12-77	0 04
28.	Publication of two books one by Shri M.O. Mathai and another by Shri Vedi Mehta on Pandit Nehru and Mahatma Gandhi, respectively and attempts at denigrating the leaders.	Shri Saugata Roy	..	6-12-77	0 06

1	2	3	4	5	6
					H. M.
29.	Flouting of safety rules by the Private mine owners in the Coal belt of Dhanbad Hazaribagh-Giridih.	Shri O. P. Tyagi	..	7-12-77	0 05
30.	Grievances of Railwaymen.	Shri Dilip Chakravarty		7-12-77	0 06
31.	Strike in the Scindia Steam Navigation Company.	Shrimati Mrinal Gore		7-12-77	0 07
32.	Closure of Universities and Colleges in various parts of the country.	Shri Bhagat Ram		7-12-77	0 08
33.	Acute shortage of power in Bihar resulting in heavy losses to Industries and Agriculture.	Shri Yuvraj	..	8-12-77	0 01
34.	Widespread resentment due to non-resumption of Bhagalpur-Bihpur Rail and Steamer Service.	Dr. Ramji Singh		8-12-77	0 07
35.	Circular issued by the Chief Justice of India to Chief Justices of States regarding formulation of Code of ethics for the High Court Judges.	Shri Shyam-nandan Mishra		9-12-77	0 04
36.	Alleged cheating of the Central Bank of India to the tune of rupees twenty crores by Kohinoor Mills and the need to lay on the Table the Report of the Inquiry conducted in the matter.	Shri Jyotirmoy Bosu	..	9-12-77	0 03
37.	Reported statement of the Minister of External Affairs that if Anand Marg Organisation was to be banned then the question of banning Congress would also arise.	Shri O. V. Alagesan	..	9-12-77	0 06
38.	Action on the findings of the Sarkaria Commission of Inquiry.	Shri C. M. Visvanathan		9-12-77	0 08
39.	Reported arrest of Shri Ram Kumar Gupta at Sathe Ujjain for carrying a loaded revolver while trying to meet the Prime Minister.	Shri Shri Vasant		9-12-77	0 03

1	2	3	4	5	6
					H. M.
40.	Circular reported to have been issued by the Maharashtra Government on the basis of directive from the Home Ministry for verification of character and antecedents of candidates belonging to C.P.I. (M) and Marxist-Leninist before appointment in Government service.	Shri Jyotirmoy Bosu	..	12-12-77	0 03
41.	Demonstration by Primary School Teachers.	Dr. Ramji Singh	..	12-12-77	0 08
42.	Closure of the Gurukul Kangri University.	Shri O. P. Tyagi	..	12-12-77	0 05
43.	Payment of wages to the Workers of Laxmi Cotton Mills, Ahmedabad who had been rendered unemployed due to closure thereof.	Shri Prasannbhai Mehta	..	12-12-77	0 01
44.	Spreading of Kala-Aazar in an epidemic form in certain districts of Bihar.	Shri Vinayak Prasad Yadav		13-12-77	0 03
45.	Restoration of the minority character of the Aligarh Muslim University.	Shri G. M. Banatwalla		13-12-77	0 04
46.	Need for giving better share in employment to the people of Chattisgarh area by the Hindustan Steel Construction Company Limited.	Shri Sharad Yadav	Shri Biju Patnaik	13-12-77	0 08
47.	Functioning of Coffee Board in Karnataka.	Shri K. Lakkappa	..	14-12-77	0 07
48.	Appointment by the Indian Red Cross Society of the officials on a Committee to distribute relief materials to the cyclone victims of Andhra Pradesh and Tamil Nadu.	Shrimati Mrinal Gore	..	14-12-77	0 05
49.	Reported misuse of Government machinery in U.P., Bihar and Punjab in the bye-elections.	Shri Vayalar Ravi	..	14-12-77	0 04
50.	Purchase of Coal handling Plant and other goods by the Western Coal fields, Nagpur.	Shri Subhash Ahuja	..	15-12-77	0 04

1	2	3	4	5	6
					H. M.
51.	Reported mal-treatment of the team of girl students including Professors by Railway emp'oyees during their journey from Howrah to Dehra Dun and back on an educational tour.	Shri Dilip Chakravarty		15-12-77	0-07
52.	Collection of funds and distribution of relief materials to victims of cyclone in Andhra Pradesh.	Dr. Subramaniam Swamy		15-12-77	0 04
53.	Shortfall in the production of Cement.	Shri Yadendra Dutt		15-12-77	0 02
54.	Boycott of the Wage Boards of working Journalists and non-journalists by the Indian and Eastern Newspapers Society and the Indian Languages Newspapers Association.	Shri Jyotirmoy Bosu		16-12-77	0 02
55.	Non-availability of "streptomycine" medicine.	Shri Krishna Chandra Halder		16-12-77	0 02
56.	Strike at Atomic Power Station in Kota.	Shri Jagdish Prasad Mathur		16-12-77	0 02
57.	Strike by the employees of the Maharashtra Government.	Shri Vayalar Ravi		16-12-77	0 02
58.	Relay fasts by the emp'oyees of Willingdon Hospital to press their demands.	Shri Ugrasen		20-12-77	0 03
59.	Workers' strike in the Tea Gardens in Assam.	Shri Purna Sinha		20-12-77	0 02
60.	Clashes between trawler owners and traditional fisherman in Goa.	Shri Eduardo Faleiro		20-12-77	0 03
61.	Short supply of salt in Bihar.	Shri Vinayak Prasad Yadav		20-12-77	0 03
62.	Failure to increase the price of sugar-cane.	Shri Ram Dhari Shastri		22-12-77	0 07
63.	Mis-management in the C.M.I. Ltd. and Eastern Manganese and Minerals Ltd., Domchanch, Bihar.	Shri R.L.P. Verma		22-12-77	0 06

1	2	3	4	5	6
					H. M.
64.	Reported news appearing in "Jagaran" of Kanpur about the wrongful confinement of Mr. Justice S.K. Verma by the management of Swadeshi Polytex Ltd., Ghaziabad.	Shri Sharad Yadav		22-12-77	0 07
65.	Fire accident in Samachar office Bombay resulting in the death of four persons.	Shri P. Rajagopal Naidu		22-12-77	0 01
66.	Failure to give citizenship rights to refugees who came to India after the 1971 Indo-Pak war.	Shri Bhanu Kumar Shastri		22-12-77	0 04
67.	Sale of several thousand East Pakistan refugee women from Mana camp in Dandakaranya area.	Prof. Samar Guha	..	22-12-77	0 05
68.	Threat of retrenchment to hundreds of Junior Engineers working in Beas Sutlej Project.	Shri Dinen Bhattacharya		23-12-77	0 05
69.	Reported decision of the Government to ban the export of processed frog legs.	Shri K.T. Kosalram		23-12-77	0 03
70.	Reported behaviour of Indian Ambassador in U.S.A.	Shri R. Venkataraman		23-12-77	0 03
71.	Strike by the employees of the Government of Assam.	Shri Purna Sinha	..	23-12-77	0 02
72.	(i) Closure of Delhi Edition of National Herald and (ii) weather control and experiments on the same for perfecting it as an instrument for war.	Shri Jyotirmoy Bosu		23-12-77	0 04

22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS

Business	Time		Percentage to the total time taken
	H	M	
ADJOURNMENT MOTIONS BILLS	4	35	2.5
(a) Government Bills	38	27	21.5
(b) Private Members' Bills	7	24	4.1
BUDGET			
General Budget	3	12	1.8
CALLING ATTENTION NOTICES (Rule 197).	11	12	6.2
DISCUSSIONS			
(a) Short Duration Discussions (Rule 193)	4	05	2.3
(b) Half-an-hour Discussions (Rule 55)	5	58	3.3
MOTIONS			
Motions (Rules 191 & 342)	42	25	23.7
QUESTIONS	27	55	15.6
RESOLUTIONS			
(a) Government Resolutions	1	36	0.9
(b) Statutory Resolutions	**		
(c) Private Members' Resolutions	6	00	3.4
STATEMENTS (Rule 372)	5	08	2.9
OTHER MATTERS such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc.	21	08	11.8
	<u>179</u>	<u>05</u>	<u>100.0</u>

*Joint discussion took place on a Short Duration Discussion [Vide Statement No. 19 S.No. 1] and a Motion [Vide Statement No. 8, S.No. 2]. Time taken on Joint discussion has been shown under Motions.

** Joint discussion took place on a Statutory Resolution [Vide Statment No. 18(ii) S. No. 1] and motion for consideration of the connected Government Bill [Vide Statement No. 3(i), S. No. 8]. Time taken on joint discussion has been shown under Government Bills.